## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

**APPLICATION NUMBER** 

•

**PETITION NUMBER** 

: TCP/3(IB)/CB/2017

NAME OF PETITIONER(S)

: NUPOWER RENEWABLES PVT LTD

NAME OF THE RESPONDENTS (S)

: CAPE INFRASTURCTURE PVT LTD

**UNDER SECTION** 

: Rule 6 of IBC Rules r/w Sec (13) of Insolvency code 2016

S.No. NAME (IN CAPITAL)

DESIGNATION PETNR COUNSELSIGNATURE

15. K.S. ELANGOVAN

REPRESENTATION BY WHOM

## **ORDER**

Counsel for petitioner present and prayed time for submitting arguments as the senior counsel could not attend the Tribunal today. Time extended at request. Put up on <u>03.07.2017 at 10.30 A.M.</u>

(K.Anantha Padmanabha Swamy) Member (Judicial)